

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal(AT) No. 04 of 2021**

IN THE MATTER OF:

Shetal devang Gor & Ors.

...Appellants

Vs

Gujarat Cine Enterprises Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. Ramji Srinivasan, Ms. Astha Mehta and Ms. Helly Parikh, Advocates

For Respondents: Mr. Karan Valecha and Mr. Bhavesh Chokshi, Advocates for Respond Nos. 1 to 8.

**O R D E R
(Through Virtual Mode)**

19.02.2021 Learned Counsel for the Appellants seeks and is granted one weeks' time to file Rejoinder. Let the matter be fixed on **18.03.2021**. Parties may file short Written Submissions, not more than three pages, within a week.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**(Kanthi Narahari)
Member(Technical)**

Akc/Kam